

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 403 of 2018**

**IN THE MATTER OF:**

**The Rathna Textile Mills Pvt. Ltd. & Ors.**

**....Appellants**

**Vs.**

**V.R.A.R. Ramakrishnan**

**....Respondent**

**Present:**

**For Appellants: Mr. B. Ragunath and Mr. Pranav Vidhya Shankar,  
Advocates**

**For Respondent: Mr. S. Santanam Swaminadhan, Advocate**

**O R D E R**  
**(Virtual Mode)**

**21.01.2021:** One of the Member of this Bench is under Transfer, therefore, the matter is released from the category of Part Heard. Let the Appeal be listed before Appropriate Bench 'For Hearing' on **24<sup>th</sup> February, 2021.**

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

*sa/kam*